

List of Stakeholders
under regulation 31 of Liquidation Regulations
Viraman Buildcon and Developers Private Limited - in Liquidation
Liquidation commencement date - 28th February, 2023

A - Financial Creditors - Unsecured

Sl No	Name of the Creditor	Amount Claimed - in INR	Amount Admitted - in INR	Amount Rejected - in INR	Voting Share - %	Nature of Claim	Security Interest	Relationship Status with the Corporate Debtor
1	Mr Rohit Sehgal, Liquidator HBN Dairies & Allied Limited (CIN - U15203DL1998PLC097690)	1,94,58,08,696	1,36,56,14,172	58,01,94,524	100%	Unsecured	NIL	Related - Holding Company of the Corporate Debtor

- B Financial Creditors - Secured** : Nil
- C Workmen and employees** : Nil
- D Governments** : Nil
- E Operational creditors other than Workmen, employees and Governments** : Nil

Notes:

List of Creditors / claim amount is subject to revision on receipt of further information / documents.



Pawan Garg
 Liquidator in the matter of Viraman Buildcon and Developers Pvt. Ltd. - in Liquidation
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